

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1383/2004

New Delhi, this the 30th day of June, 2004

Hon'ble Shri S.K. Naik, Member(A)

Mrs. Manju Sharma  
A-256, Meera Bagh  
Paschim Vihar, New Delhi .. Applicant  
(Shri M.S.Ahluwalia, Advocate)

versus

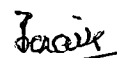
Govt. of NCT of Delhi, through

1. Director of Education  
Old Sectt. Delhi
2. Secretary  
Old Sectt., Delhi
3. Dr. Anil Kumar Saxena  
Principal, GBSSS  
Nangloi JJ Colony, Delhi .. Respondents

(Shri George Paracken, Advocate)

ORDER(oral)

Applicant has filed MA 1304/2004 seeking withdrawal of the OA in view of the fact that he has already been transferred and the OA has become infructuous. The OA is therefore dismissed as withdrawn.

  
(S.K. Naik)  
Member(A)

/gtv/